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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH: AT
HYDERABAD.

C.A.NO. 813/95.

DATE OF JUDGMENT: 19-07-95.

BETWEEN:

1. V.R.Umesh	10. A.Chandramohan
2. P.Muneswaraiah	11. K.Danardhana Naidu
3. T.Bhanu Prakash	12. E.Chengalaih
4. P.Sreenivasulu	13. N.Chandraiah
5. P.Muni Ratnam	14. S.M.Karamulla Shaw
6. K.Muneppla Naidu	15. P.Thyagaraju
7. J.Bhakthavatsalam	16. P.Velayudham
8. B.Seshadri	17. M.Suresh Babu
9. B.Subramanyam	18. P.Ganeshwara Reddy

.. Applicants.

AND

1. The Chief Personnel Officer,
SC Rly, Rail Nilayam, Sec'bad.
2. The Dy. Chief Mech. Engineer,
Carriage Repair Shop, Tirupathi.
3. The Workshop Personnel Officer,
Carriage Repair Shop, SC Rly,
Tirupathi.

.. Respondents.

COUNSEL FOR THE APPLICANT: SHRI K. Sudhakar Reddy

COUNSEL FOR THE RESPONDENTS: SHRI V.Bhimanna *gernly*
Sr/Addl. CGSC.

CORAM:

HON'BLE SHRI JUSTICE V.NEELADRI RAO, VICE CHAIRMAN
HON'BLE SHRI R.RANGARAJAN, MEMBER (ADMN.)

JUDGMENT

[as per Hon'ble Sri R.Rangarajan, Member(Administrative)]

Heard.

2. A notification for recruitment of Trainee Skilled Artisan in the grade of Rs.950-1500(RSR) in C.R.S., Tirupathy was issued vide Ref.No.TR/P/563/Skilled/93/2 dt. 14.4.1993 by R-2. The applicants numbering 18 herein applied in pursuance of the above notification. They were offered appointment for the above said posts of Temporary Skilled Artisan by R-3 vide Lr.No.TR/P.563/DR/Skilled/93 dt. 28.6.1993 after they were selected in the selection comprising written test, viva-voce and practical tests. The applicants have also accepted the offers of appointment for the posts of Trainee Skilled Artisan.

3. While the applicants were expecting orders for appointment as Trainee Skilled Artisan they received a letter dt. 29.8.1994 bearing No.TR/P.563/Mech./DR/SK/Vol.II stating that in the workshop there is no possibility of appointing them in the grade of Trainee Skilled Artisan and that if they are willing to take-up the post of Group 'D' (Unskilled) in the CRS, Tirupathy, Diesel Sheds, Gooty, Guntakal, Kazipet, Moulaali and Vijayawada; and Electrical Loco Sheds at Vijayawada and Lal guda, their cases will be considered for appointment in Group 'D' (Unskilled) to the extent of vacancies available in due course. It is stated for the applicants that ^{all} both of them have given their acceptance for appointment in Group 'D' as envisaged in Railway letter dt. 29.8.1994. But, inspite of their accepting the offer for appointment as Group 'D',

it is alleged that the respondents are maintaining silence over the matter and no intimation is given so far about the action taken for issuance of the orders of appointment. Hence, they filed this OA for a direction to the respondents to appoint them as Skilled Artisan or as Khalasi (Group 'D') in the scale of Rs.750-940 in CRS, Tirupathy or Diesel Loc~~e~~ Shed, Kazipet/Guntakal/Vijayawada or in Electrical Locoshed, Vijayawada/Lalaguda and for a further direction to consider them first before considering any other caddidate for employment in Group 'D' posts in the interest of justice.

4. The prayer in this OA and the contentions put forward by the applicants in this OA are the same as raised in OA 399/95 which was disposed of by us on 17.4.95. As the applicants herein are similarly situated as the applicants in OA 399/95, we see no reason to differ from the direction already given in that OA.

5. In view of what is stated above, the following direction is given:-

The respondents are directed to offer the applicants herein for appointment as Group 'D' as and when the vacancies arise in outsiders quota in C.R.S., Tirupathy or anywhere else in Guntakal Division in~~in~~ their turn subject to the condition that the applicants gave acceptance for Group 'D' post within the stipulated time and also accepted the terms and conditions stipulated therein. The applicants should be considered for appointment in Group 'D' posts in their turn first, before considering any other outside candidate whose names are not already in the list



for appointment in Group 'D' posts in CRS, Tirupathy or anywhere else in Guntakal Division.

6. The OA is ordered accordingly at the admission stage itself. No costs. //

M.C.
(R.Rangarajan)
Member(Admn.)

V.Neeladri Rao
(V.Neeladri Rao)
Vice Chairman

Dated 19th July, 1995.

Amulya
Deputy Registrar(J)CC

Grh.

To

1. The Chief Personnel Officer, S.C.Rly,
Railnilayam, Secunderabad.
2. The Deputy Chief Mechanical Engineer,
Carriage Repair Shop, Tirupati.
3. The Workshop Personnel Officer, Carriage Repair Shop,
S.C.Rly, Tirupati.
4. One copy to Mr.K.Sudhakar Reddy, Advocate, CAT.Hyd.
5. One copy to Mr.V.Bhimanna, SC for Rlys, CAT.Hyd.
6. One copy to Library, CAT.Hyd.
7. One spare copy.

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THPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD.

THE HON'BLE MR.JUSTICE V.NEELADRI RAO
VICE CHAIRMAN

A N D

THE HON'BLE MR.R.RANGARAJAN: (M(ADMN)

DATED --19-7- 1995.

ORDER/JUDGMENT:

M.A./R.A./C.A.No.

in
OA.No.

813 | 95

TA.No.

(W.P.)

Admitted and Interim directions
issued.

Allowed.

Disposed of with directions.

Dismissed.

at the advocacy stage

Dismissed as withdrawn

Dismissed for default

Ordered/Rejected.

No order as to costs.

